

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2548
ANSWERED ON:10.12.2012
COMPLETION OF DEVELOPMENTAL PROJECTS
Sugavanam Shri E.G.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Green Tribunal (NGT) is facing a lot of problems due to shortage of strength of its members which has resulted in delay in completion of developmental projects in the country;
- (b) if so, the details of vacancies in NGT including its benches; and
- (c) the time by which all vacant positions in NGT are likely to be filled up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): Section 4 of the National Green Tribunal (NGT) Act, 2010 provides, inter alia, for a minimum of 10 and subject to a maximum of 20 Judicial Members and equal number of Expert Members in the NGT. At present, the Tribunal has 3 Judicial Members and 6 Expert Members. The proposal for appointment of 6 Judicial Members and 4 Expert Members in the NGT has been sent to Appointments Committee of the Cabinet for approval.